	Yea	r	Rs. crores
	1967-68	• •	26.07
	1968-69		14.66
	1969-70		18.18
	1970-71		14.43
	1971-72	(Provisional)	15,85

(b) and (c) During the initial years of operation, losses in projects of the size and type of HEC do arise on account of the Heavy investments and long gestation periods. To a certain extent, the losses can be attributed to slow build-up of production due to a combination of factors including deficiencies in management over these years and unsatisfactory industrial relations; the heavy burden of interest, depreciation and overheads have also contributed to the losses.

A number of steps have been and are being taken over a wide front to improve material management and production control, implement objective-oriented programmes and improve efficiency of management and productivity of workers. A Task Force has also been set up in the Ministry to review the performance of the Corporation at regular intervals This has helped in identification of problems impeding production.

As a result of these measures, the performance of Heavy Engineering Corporation has shown a significant improvement during 1971-72 and is expected to improve considerably during the next two years.

INDO-PAK TALKS

757. SHRI BHUPESH GUPTA:
SHRI SITARAM KESRI:
SHRI THILLAI VILLALAN:
SHRI K. A. KRISHNASWAMY:

Will the Minister of EXTERNAL AFF-AIRS be pleased to state:

- (a) whether it is a fact that Prime Minister ruled out the possibility of a summit meeting with Mr. Bhutto in the near future;
 - (b) if so, what are the reasons therefor;
- (c) whether negotiations are going on between the two Governments to draw the final line of control in Kashmir; and
- (d) what are the results of the negotiations?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b) Further talks at the summit level between India and Pakistan depend on the full implementation of paragraphs 4 and 3 of Simla Agreement and Delhi Agreement, respectively, and, in particular, on the delineation of the line of control in Jammu and Kashmir resulting from the cease-fire of December 17, 1971 along its entire length.

(c) and (d) A full statement on the negotiations for delineating the line of control in Jammu & Kashmir has already been made by the Minister of External Affairs in the House on 14th November, 1972.

COMPULSORY INSURANCE FOR ARMED FORCES
PERSONNEL

758. SHRI O. P. TYAGI: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government propose to bring all the officers and jawans of the armed forces under the Compulsory Insurance Scheme financed by Government so that they may be able to settle themselves well at the time of retirement from the service; and
 - (b) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b) No, Sir. There is no such proposal under examination of Government. However, a draft scheme named "Army Insurance-cum-Savings Fund" for officers and personnel of the Army has been received by Government recently for consideration.

सेना एककों को नाम दिया जाना

- 759. श्री ओउम् प्रकाश त्यागी क्या र रक्षा मन्त्री यह बताने की कृपा करेंगे कि:
- (क) भारत जैसे धर्मनिरपेक्ष तथा असां-प्रदायिक देश में सेना एककों के नाम जाति तथा राज्य के आधार पर रखे जाने के क्या कारण हैं;
- (ख) क्या सरकार कथित प्रकिया को समाप्त करना चाहती है ; और
- (ग) यदि नहीं, तो उसके क्याकारणः ?

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Written Answers

759. SHRI O. P. TYAGI: Will Minister of DEFENCE be pleased to state:

- (a) the reasons for naming the army units on the basis of caste and province in a secular and non-communal country like India;
- (b) whether Government propose to do away with the said system; and
 - (c) if not, the reasons therefor ?]

रक्षा मंत्री (श्री जगजीवन राम): (क) से (ग) सरकार सेना मे वर्ग-भेद के पक्ष मे नहीं है और वर्ग, जाति अथवा क्षेत्र विशेष के आधार पर किसी नई रेजिमेंट को नाम देने की इच्छा नहीं रखती है। तथापि पुराने समय में कूछ सैनिक यूनिटों के नाम जाति/क्षेत्र विशेष से सम्बन्धित रहे हैं। इस सम्बन्ध के मुख्य कारण ऐतिहासिक हैं। पूराने नामों को केवल बदलने से कोई विशेष लाभ होने की आशा नहीं है।

†[THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) to (c) Government are not in favour of any class distinctions in Army and do not intend to name any new regiments on the basis of class, caste or region. In the past, however, some army units have had their names associated with caste/region. The reasons for this association have been mainly historical. No particular purpose is likely to be served by merely changing the old names.]

भारत-पाक वार्ता के संबंध में समाचार का प्रकाशन

760. श्री ओउम् प्रकाश त्यागी : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को यह विदित है कि शिमला में पाकिस्तान के राष्ट्रपति के साथ हुई बातचीत तथा नई दिल्ली मे हई भारत-पाक वार्ता के सम्बन्ध मे सभी समाचार तथा सूचनायें आकाशवाणी तथा भारतीय समाचार-पत्रों द्वारा प्रकाशित किये जाने के पूर्व पाकिस्तान तथा अन्य विदेशी रेडियो द्वारा प्रसारित होते रहे ; और वहां के समाचारपत्रो में प्रकाशित होते रहे ; और

(ख) यदि हा, तो भारतीय समाचार जगत की इस प्रकार उपेक्षा किये जाने के कारण हैं ?ं,

†[PRESS RELEASE OF THE INDO-PAK TALKS

- 760. SHRI O. P. TYAGI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether Government are aware that all the news and information regarding the talks with the Pakistan President held at Simla and the Indo-Pak talks held at New Delhi were broadcast by and published in Pakistan and other foreign radio and press before their broadcast by the All India Radio and publication by the Indian Press; and
- (b) if so, the reasons for such indifference shown to the Indian information media?

विदेश मंत्रालय में उपमंत्री (श्री सुरेन्द्रपाल सिंह): (क) सरकार को इस बात की जानकारी है कि <mark>कुछ</mark> खबरों के **बारे में ऐसा हुआ**

(ख) कुछ भामलों में निषेध की शर्तों का हमारे अखबारों एव प्रचार माध्यमों द्वारा निष्ठा से पाचन किए जाने के फलस्वरूप कुछ खबरें अन्यत्र पहले प्रकाशित हो गई थीं। भारतीय अखबार या भारत सरकार की उदासीनता के कारण ऐसा नहीं हुआ है।

†[THE DEPUTY MINISTER IN THE OF EXTERNAL AFFAIRS MINISTRY SURENDRA PAL(a) Government are aware that this happened with regard to some items of the news.

(b) The scrupulous adherence by our press and media to the terms of the embargo in certain instances has resulted in stories surfacing first elsewhere. This is not the result of any indifference either on the part of the Indian press or the Government of India.]

CLOSURE OF COAL MINES IN ASANSOL RANIGANJ COAL BELT

761. SHRI KALYAN ROY: PRANAB SHRI KUMAR MUKHERJEE:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have received